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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

IA 49 of 2018 In C.P. (I.B) No. 40/7/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2018**

Name of the Company: Essar Power Ltd.
V/s.
Satish Kumar Gupta RP.

Section of the Companies Act: Section 60(5) of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Nisarg P. Raval	Advocate.	Applicant	Nisarg
2.	Aspi Kapadia Abhishek Mukherjee Parth Shah i/b Seehi Shen	Advocate.	RP, ESIL	DD

ORDER

Learned Advocate Mr. Nisarg Raval i/b Learned Advocate Mr. Satyen Thakkar present for Applicant. Learned Advocate Mr. Aspi Kapadia with Learned Advocate Mr. Abhishek Mukherjee with Learned Advocate Mr. Parth Shah i/b Cyril Amarchand Mangaldas present for Respondent in IA 49/2018.

Reply filed by Respondent.

For hearing, list the matter on 07.03.2018.

Manori

**MANORAMA KUMARI
MEMBER JUDICIAL**

B. R.

**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 22nd day of February, 2018.